

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4586

ANSWERED ON:07.12.2010

IRON ORE MINES

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Will the Minister of MINES be pleased to state:

- (a) the number of iron mines in the country, State-wise;
- (b) the details of captive mines allotted to steel plants in the public and private sector;
- (c) the number of companies issued licence for mining of iron in captive/non-captive mines, State-wise and company-wise, separately;
- (d) whether proper assessment has been done to ascertain the quantum of iron ore in these mines;
- (e) if so, the details thereof; and
- (f) if not, the details of measures taken/being taken to assess the quantum of deposits in such mines?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) to (c): As per available information the details of State-wise reporting mines of iron ore in 2008-09 is given below:

State	Number of Mines (Provisional)				State-wise
	Captive	Non-captive	total		
	Private	Public	Private	Public	
	Sector	Sector	Sector	Sector	

Andhra Pradesh	-	-	23	-	23
Chhattisgarh	1	5	1	3	10
Goa	-	-	72	-	72
Jharkhand	2	5	13	-	20
Karnataka	-	-	87	5	92
Madhya Pradesh	-	-	7	-	7
Maharashtra	1	-	9	1	11
Orissa	4	4	64	11	83
Rajasthan	-	-	1	-	1
Total			319		

(Source: IBM)

(d) to (f): The resources and reserves of iron ore available in the country including the ore available in the existing iron ore mines are assessed periodically and are available in the Indian Minerals Year Book, published by the Indian Bureau of Mines, a copy of which is supplied to the Parliament Library on regular basis. However, the Indian Bureau of Mines has requested the State Governments and all the lease holders, including captive mines to re-assess the mineral reserves in terms of the revised threshold values notified for minerals, including iron ore.